

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:849

ANSWERED ON:06.12.2004

AVAILABILITY OF EDIBLE OIL

Khaira Shri Chandrakant Bhaurao;Munshiram Shri ;Shiwankar Shri Maha Deo Rao;Singh Shri Mohan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the annual requirement of edible oils in the country;
- (b) whether the domestic production of edible oils is sufficient for meeting the requirement;
- (c) if not, the names of the countries from where edible oil is being imported alongwith the quantity thereof;
- (d) whether the Government proposes to introduce any programme on the lines of white revolution to improve availability of edible oil;
- (e) if so, the details thereof; and
- (f) the other steps being taken to ensure adequate supply of edible oil in the domestic market?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): The annual requirement of edible oils for the year 2003-2004 is estimated at 124.04 lakh MT.
- (b): No, Sir.
- (c): Edible Oils are mainly imported from Malaysia, Indonesia, Brazil, Argentina and U.S.A. As the quantum of import from a country depends upon commercial judgement of the importer, it varies from time to time.
- (d) & (e): In order to increase the production and productivity of oilseeds/edible oil in the country and to make the country self reliant in the production of oilseeds/edible oils, Government of India is implementing a Centrally Sponsored Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) in 14 Major oilseeds growing States.
- (f): In order to ensure adequate supply of edible oil in the domestic market, the Government has permitted import of edible oils under (OGL) except coconut oil.